

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.87

Dated Guwahati, 24th July, 2023

In supersession of the earlier orders with regard to listing of 'Part Heard', 'Tied-up', 'Assigned' and 'Before' matters including Review Petitions and modification/correction applications, Hon'ble the Chief Justice has been pleased to direct that henceforth,

- a) all 'Part Heard', 'Tied-up', 'Assigned' and 'Before' matters including Review Petitions and modification/correction applications, of any Hon'ble Judge which are pending for disposal at the Principal Seat, in the event of the said Hon'ble Judge being nominated to sit from the Principal Seat to any one of the 3 (three) outlying permanent Benches, be listed for the same Bench(es) with the use video conferencing.

and

- b) all 'Part Heard', 'Tied-up', 'Assigned' and 'Before' matters including Review Petitions and modification/correction applications, of any Hon'ble Judge which are pending for disposal at any one of the 3 (three) outlying Permanent Benches, in the event of the said Hon'ble Judge being nominated to sit from that outlying Permanent Bench to the Principal Seat, or from one outlying Permanent Bench to another outlying Permanent Bench, be listed before the same Bench(es) with the use of video conferencing.

This notification will come into force with immediate effect.

By Order,
Sd/-

Aparna Ajitsaria

REGISTRAR GENERAL

Memo No. HC. III-07/2015/3924-3933/G

Dated 24.7.2023

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.

11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
13. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

At 24.7.23

REGISTRAR GENERAL

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